

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/6221_1A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 24th October, 2019.

Sub:- **Casual leave.**

Ref:- letter No.DJK.1-5/2019/1515, dtd. 21.10.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 19.10.2019 with station leave permission for the day, as prayed for.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/6222_1 dated 24.10.19

Copy to.

1. The Systems Analyst, Gauhati High Court.

sd/-

JT. REGISTRAR (VIGILANCE)